

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1855
ANSWERED ON 31ST JULY, 2025

WASTAGE OF VEGETABLES DUE TO LACK OF PROCESSING FACILITIES

+1855. DR. RAJKUMAR SANGWAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether a large quantity of fruits and vegetables in India gets wasted due to the lack of adequate processing facilities despite being the second-largest producer of fruits and vegetables in the world;
- (b) if so, the details thereof and the corrective measures taken/being taken by the Government to increase the level of processing; and
- (c) the details of the schemes being implemented/being implemented for food processing and the progress made thereunder along with the amount allocated for them in the State of Uttar Pradesh including its Baghpat Lok Sabha Constituency as well as other States, State-wise during the last five years and the current year?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) to (c) The Ministry of Food Processing Industries (MoFPI) had commissioned a study through NABARD Consultancy Services Pvt. Ltd. (NABCONS), namely, "Study to determine Post harvest losses of Agri Produce in India" in 2022 with reference year 2020-22. The details of estimated loss of fruits and vegetables reported in the study are as under:

Category	Estimated Loss (%)
Fruits	6.02-15.05
Vegetables	4.87-11.61

The Ministry of Food processing Industries (MoFPI) supports the creation and expansion of the processing/preservation capacity through implementation of various schemes for the overall development of food processing sector, including creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet, to reduce post-harvest losses and to increase the level of processing.

The schemes under MoFPI are as follows:

- i) MoFPI implements Central Sector Umbrella Scheme-Pradhan Mantri Kisan Sampada Yojana (PMKSY) since 2016-17 to create post-harvest infrastructure and processing facilities to boost the overall development of the food-processing sector including reduction in post-harvest losses, enhancing value addition etc. The component schemes under PMKSY are (i) Mega Food Parks (the component has been discontinued with effect from 01.04.2021 with provision for committed liabilities only) (ii) Integrated Cold Chain and Value Addition Infrastructure, (iii) Infrastructure for Agro-processing Clusters, (iv) Creation of Backward and Forward Linkages (The component has been discontinued from 1st April 2021) (v) Creation / Expansion of Food Processing & Preservation Capacities and (vi) Operation Greens.

MoFPI provides credit linked financial assistance (capital subsidy) in the form of grants-in-aid to entrepreneurs for setting up of food processing/preservation infrastructure, which, interalia, includes cold storages to minimize post-harvest losses and increase processing level. As on June 2025, 1601 projects have been approved under PMKSY out of which 1133 projects have been completed. State-wise amount allocated during the last five years and the current year under the PMKSY is placed at **Annexure-I**.

ii) MoFPI implements Central Sector Scheme- “Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)” to support creation of global food manufacturing champions commensurate with India’s natural resource endowment and support Indian brands of food products in the international markets. The budget outlay of the scheme is Rs.10,900 crore and total 170 applications have been approved under various categories of the scheme. The scheme has led to increase in food processing capacity of 35.00 lakh MT in the Country. A total number of about 3.39 Lakhs, both direct and indirect employment, has been generated so far under the scheme. Under PLISFPI, the State-wise fund allocation is not applicable.

iii) MoFPI is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" under Aatma Nirbhar Bharat Abhiyaan initiative for providing financial, technical and business support for upgradation of micro food processing enterprises in the country. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs 10,000 Crore. The scheme aims to enhance the competitiveness of micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. The details of the progress made for the state of Uttar Pradesh including Baghpat Lok Sabha constituency is placed at **Annexure-II**. Till 30th June 2025, Centre Share of Rs. 3791.04 Cr. has been released to States/ UTs for implementation of various components of the scheme out of which 410.97 Cr. has been released to the State of Uttar Pradesh including Baghpat Lok Sabha constituency. The State-wise and Year-wise details of Centre Share funds released are at **Annexure-III**.

ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PARTs (a) to (c) OF LOK SABHA UNSTARRED QUESTION NUMBER 1855 ANSWERED ON 31ST JULY, 2025 REGARDING WASTAGE OF VEGETABLES DUE TO LACK OF PROCESSING FACILITIES

State-wise no. of projects approved under PMKSY during last 5 years and current year		
State	No. of projects sanctioned	Approved Grant-in-aid (Rs. in Cr)
Andhra Pradesh	36	330.26
Arunachal Pradesh	1	9.13
Assam	2	13.9
Bihar	4	59
Chhattisgarh	1	10
Goa	1	4.80
Gujarat	19	133.87
Haryana	16	120.64
Himachal Pradesh	6	55.21
Jammu & Kashmir	2	7.87
Karnataka	9	59.71
Kerala	8	57.59
Madhya Pradesh	9	61.28
Maharashtra	27	226.95
Meghalaya	2	58.51
Nagaland	2	15.41
Odisha	7	45.53
Punjab	8	54.31
Rajasthan	6	80.86
Tamil Nadu	23	155.86
Telangana	10	65.98
Uttar Pradesh	13	112.81
Uttarakhand	7	63.43
West Bengal	7	31.51
Grand Total	226	1834.41

Projects approved under component scheme of PMKSY i.e Operation Greens during last 5 years and current year in Baghpat Lok Sabha constituency							
S.No	Schemes	State	District	Project Name	Sector	Project Cost	Approved Grant-in-aid (Rs. in Cr)
1	Operation Greens (OG)	Uttar Pradesh	Meerut	JCL Agro Products Private Limited	Potato, Carrot, Ash Gourd, Bottle Gourd, Pointed Gourd, Cauliflower	47.99	15

ANNEXURE-II**ANNEXURE-II REFERRED TO IN REPLY TO PARTs (a) to (c) OF LOK SABHA UNSTARRED QUESTION NUMBER 1855 ANSWERED ON 31ST JULY, 2025 REGARDING WASTAGE OF VEGETABLES DUE TO LACK OF PROCESSING FACILITIES****For the State of Uttar Pradesh:**

- 17,818 applications have been sanctioned with amount of Rs. 645.88 Crore for Credit Linked Subsidy.
- Seed capital amount of Rs. 25.97 Cr. sanctioned for 8571 SHG members.
- 14 Incubation centres have been approved
- Capacity Building: 32 Master Trainers, 2 District Level trainers and 1255 beneficiaries have been trained

For the Bhagpat Lok Sabha Constituency:

Baghpat	Ghaziabad	Meerut
49 applications have been sanctioned with amount of Rs. 2.18 Crore for Credit Linked Subsidy	100 applications have been sanctioned with amount of Rs. 6.69 Crore for Credit Linked Subsidy	55 applications have been sanctioned with amount of Rs. 2.81 Crore for Credit Linked Subsidy
Seed capital amount of Rs. 0.21 Cr. sanctioned for 55 SHG members	Seed capital amount of Rs. 1.15 Cr. sanctioned for 298 SHG members	Seed capital amount of Rs. 0.15 Cr. sanctioned for 70 SHG members
No Incubation centers approved	No Incubation centers approved	1 Incubation center approved
No beneficiaries have been trained	Capacity Building: 54 beneficiaries have been trained	Capacity Building: 2 District Level trainers and No beneficiaries trained

ANNEXURE-III

ANNEXURE-III REFERRED TO IN REPLY TO PARTs (a) to (c) OF LOK SABHA UNSTARRED QUESTION NUMBER 1855 ANSWERED ON 31ST JULY, 2025 REGARDING WASTAGE OF VEGETABLES DUE TO LACK OF PROCESSING FACILITIES.Centre Share Funds released year-wise and State-wise as on 30th June 2025 under PMFME scheme

S.No.	States/ UTs	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	Total
1	Andaman & Nicobar Island	1.82	1.92	0.34	0.38	0.00	0.00	4.47
2	Andhra Pradesh	34.98	25.12	18.57	46.25	10.91	50.00	185.83
3	Arunachal Pradesh	0.15	7.34	0.03	11.09	8.00	10.00	36.62
4	Assam	16.71	15.96	18.12	43.88	68.50	35.00	198.16
5	Bihar	9.05	13.59	1.61	88.65	101.50	75.00	289.39
6	Chandigarh	0.40	1.06	0.44	0.31	0.00	0.00	2.21
7	Chhattisgarh	7.04	8.88	1.44	7.69	10.00	10.00	45.04
8	D & N Haveli & D n D	0.40	0.89	0.14	0.00	0.00	0.00	1.43
9	Delhi	0.50	0.32	1.15	0.50	4.25	0.00	6.71
10	Goa	0.41	3.14	1.81	2.08	2.50	5.00	14.94
11	Gujarat	16.55	8.53	1.98	7.02	15.00	12.00	61.08
12	Haryana	3.23	3.98	5.46	11.25	25.00	25.00	73.93
13	Himachal Pradesh	5.19	7.64	13.75	57.12	4.00	25.00	112.70
14	Jammu & Kashmir	8.19	1.50	2.16	2.68	25.75	6.28	46.55
15	Jharkhand	2.69	1.74	0.00	9.79	20.00	25.00	59.22
16	Karnataka	32.47	21.48	31.07	27.76	60.00	50.00	222.77
17	Kerala	10.13	3.46	3.99	29.52	40.00	40.00	127.10
18	Ladakh	0.45	0.93	2.32	0.36	3.00	0.00	7.06
19	Lakshadweep	0.40	0.61	0.00	0.00	0.00	0.00	1.01
20	Madhya Pradesh	20.62	9.93	9.98	44.97	78.04	50.00	213.53
21	Maharashtra	27.58	26.60	76.87	120.00	195.20	100.00	546.25
22	Manipur	3.14	9.09	0.00	0.00	0.00	0.00	12.23
23	Meghalaya	2.69	3.04	0.39	1.00	7.25	10.00	24.37
24	Mizoram	7.73	2.94	0.00	0.00	0.00	0.00	10.67
25	Nagaland	6.64	5.90	0.41	3.97	3.75	0.00	20.67
26	Odisha	30.37	29.93	2.97	15.46	21.86	40.00	140.58
27	Puducherry	1.16	0.79	0.68	2.46	3.00	1.35	9.45
28	Punjab	5.76	9.36	16.31	30.65	87.80	50.00	199.88
29	Rajasthan	14.51	13.44	4.79	16.98	8.50	25.00	83.22
30	Sikkim	5.12	1.51	1.75	0.91	7.50	10.00	26.79
31	Tamil Nadu	12.95	3.23	24.02	72.00	100.00	75.00	287.19
32	Telangana	33.16	16.88	2.31	15.40	60.00	75.00	202.75
33	Tripura	3.11	10.35	0.15	1.13	3.75	10.00	28.49
34	Uttar Pradesh	36.29	24.08	21.06	79.55	150.00	100.00	410.98
35	Uttarakhand	6.03	2.26	2.45	8.24	15.00	10.00	43.97
36	West Bengal	0.00	0.00	0.00	6.28	2.50	25.00	33.78
	Total	367.61	297.44	268.52	765.30	1142.56	949.63	3791.04
